

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 1287
ANSWERED ON 03/12/2024**

EMPLOYMENT UNDER MGNREGS

1287. SHRI S VENKATESAN:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government is aware that the year-over-year percentage figures for the period November 2022 to October 2023 and November 2023 to October 2024 for persons sought employment under MGNREGS of increased and declined respectively; and**
- (b) if so, the details thereof and the reasons for decline along with the steps taken by the Government in this regard?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a)&(b): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand-driven wage employment Scheme which provides for the enhancement of livelihood security of the households in rural areas of the country by providing at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work. The details of persons who demanded employment and employment offered to persons under the Mahatma Gandhi NREGS during the period of November 2022 to October 2023 and November 2023 to October 2024 are given at Annexure.

Mahatma Gandhi NREGS provides for livelihood security, i.e. fall back option for livelihood for the rural households, when no better employment opportunity is available. To generate awareness about the provisions of the Scheme and to provide adequate employment opportunities to rural households under Mahatma Gandhi NREGS, all States/UTs have been requested to (i) initiate appropriate Information Education and Communication (IEC) campaigns including wall paintings for the wide dissemination of the provisions of the Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA), 2005 (ii) expand scope and coverage of demand registration system to ensure that demand for work under Mahatma Gandhi NREGA does not go unregistered, (iii) prepare plans in a participatory mode and approve them in the Gram Sabha. (iv) Organization of 'RozgarDiwas'.

Annexure

Annexure referred in reply to parts (a) &(b) of Lok Sabha Unstarred Question No. 1287 dated 03.12.2024.

Financial Year	Period	Persons demanded employment	Employment offered to persons	%age offered employment
2022-23	Nov-22	22481220	22450040	99.86%
	Dec-22	25918934	25874533	99.83%
	Jan-23	25874990	25819403	99.79%
	Feb-23	26233397	26177134	99.79%
	Mar-23	28321500	28229247	99.67%
2023-24	Apr-23	31764314	31728208	99.89%
	May-23	42600575	42551872	99.89%
	Jun-23	44180020	44117730	99.86%
	Jul-23	29067548	29014058	99.82%
	Aug-23	22906939	22853483	99.77%
	Sep-23	22052751	22013238	99.82%
	Oct-23	21907370	21879820	99.87%
	Nov-23	20933863	20905009	99.86%
	Dec-23	24029031	23976180	99.78%
	Jan-24	23893491	23843789	99.79%
	Feb-24	26192912	26151450	99.84%
Mar-24	23201689	23114694	99.63%	
2024-25	Apr-24	30179169	30123874	99.82%
	May-24	37448566	37392073	99.85%
	Jun-24	34220911	34172784	99.86%
	Jul-24	22790330	22743403	99.79%
	Aug-24	18981093	18944181	99.81%
	Sep-24	18933853	18891913	99.78%
	Oct-24	19889747	19846149	99.78%
